## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

**C. P. NO.** 141(ND)/2012

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 425

S.NO. NAME

**DESIGNATION** 

REPRESENTATION SIG

**SIGNATURE** 

For the Petitioner (s): Advocate for the Petitioner

For the Respondent (s): Ms. Ranjana Ray Gauri, Ms. Vasudha Sen, Ms. Sreenita Ghosh and Mr. Mangesh Krishna, Advocates

## ORDER

To be listed with CP 109(ND)/2017 on 29th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)